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കേരള സർക്കാർ  
2011



Reg. No. രജി. നമ്പർ  
KL/TV(N)/12/2009-2011

# KERALA GAZETTE

## കേരള ഗസറ്റ്

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ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

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Vol. LVI വാല്യം 56	} THIRUVANANTHAPURAM, TUESDAY തിരുവനന്തപുരം, ചൊവ്വ	7th June 2011 2011 ജൂൺ 7	} No. നമ്പർ
		17th Jyaishta 1933 1933 ജ്യേഷ്ഠം 17	

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### PART III

## Industries Department

#### CLAIM NOTICE

No. CS5/3598/2011.

20th April 2011.

Whereas the affairs of the Varapuzha Coir Vyavasaya Co-operative Society Ltd. No. 575 have been ordered to be wound up as per proceedings No. CS4/860/2010, dated 20-7-2010 of the Director of Coir Development, Thiruvananthapuram and the undersigned has been appointed as Liquidator of the Society.

The public is hereby informed that any claim against the society shall be preferred to the undersigned in writing either in person or through authorised agents or otherwise within two months from the date of publication of this notice.

Project Office (Coir),  
North Parur.

(Sd.)  
Liquidation Inspector.